



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

PRODUCTION CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Tuesday,27th August 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 13

**[THIS BENCH WILL SIT AFTER RISING
OF THE HONOURABLE DIVISION BENCH-II]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
--------------------	--------------	---------------------	---------------------

- PRONOUNCEMENT OF JUDGEMENT / ORDER -

1	WP(C)/3986/2021	CMJ BREWERIES PRIVATE LIMITED Versus THE UNION OF INDIA AND 3 ORS	DR. A SARAF MR P BARUAH MR. Z ISLAM MR. P DAS MR S J SAIKIA MR. N N DUTTA	MR. S SARMA (r-2) MR. S CHETIA (r-3,4) SC, INCOME TAX
---	---------------------------------	--	--	---

=====

LEAVE NOTE OF ADVOCATES FOR 27/08/2024

-

1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR S SARMA	16-07-2024	To	15-09-2024
3)	MS. N M DEKA	17-07-2024	To	20-12-2024
4)	MS. A BHATTACHARYYA	12-08-2024	To	30-08-2024
5)	MS.SHOMA DASGUPTA	13-08-2024	To	10-09-2024
6)	MS SUPRIYA DASGUPTA	13-08-2024	To	10-09-2024
7)	MS S CHAKRABORTY	16-08-2024	To	27-08-2024
8)	MS. B CHOUDHURY	14-08-2024	To	28-08-2024
9)	MR. J P SHARMA	19-08-2024	To	15-09-2024
10)	MR B CHOUDHURY	19-08-2024	To	29-08-2024
11)	MS. B CHOWDHURY	27-08-2024	To	10-09-2024
12)	MR. A BHATTACHARYA	27-08-2024	To	27-08-2024
13)	MR. O P BHATI	23-08-2024	To	31-08-2024
14)	MS. S SARMA	22-08-2024	To	27-08-2024
15)	MR D C K HAZARIKA	27-08-2024	To	01-09-2024
16)	MR. D P BORAH	27-08-2024	To	31-08-2024
17)	MR A W AMAN	27-08-2024	To	28-08-2024
18)	MR. A MANNAF	27-08-2024	To	13-09-2024